

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

711

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI. S. VIJAYARAGHAVAN - MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/547/ (IB)/2017
NAME OF THE PETITIONER(S) : FOSROC CHEMICALS
NAME OF THE RESPONDENT(S) : CONSOLIDATED CONSTRUCTIONS CONSORTIUM LTD
UNDER SECTION : 9 RULE 6

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

1. S. Kartiricki Balan
Preetin Jasan Counsel for R Preetin
2. S. Jagan Aravamudan Counsel for Petitioner J

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor submitted one D.D. dated 18.09.2017 to the tune of Rs.5 lakhs to be withdrawn on State Bank of India, the same is handed over to the Counsel for the Petitioner. Counsel for the Applicant submitted that it is full and final payment of the outstanding debt. Based on this, the petition is **disposed of**.

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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